

**GOVERNMENT OF INDIA  
ROAD TRANSPORT AND HIGHWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:6096  
ANSWERED ON:14.05.2012  
RE STRUCTURING OF NHAI  
Bhujbal Shri Sameer

**Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:**

- (a) whether the re-structuring of National Highways Authority of India (NHAI) was initiated four years ago;
- (b) if so, whether even after four years, the re-structuring of NHAI has not taken place; and
- (c) if so, the reasons therefor?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (DR. TUSHAR A. CHAUDHARY)

(a) Yes, Madam.

(b)&(c) The restructuring as envisaged has been completed and amendment to NHAI Act to increase the permanent members and part-time members to six each has been reintroduced in the Lok Sabha. The Bill has been referred to Department related Parliamentary Standing Committee. The Department related Parliamentary Standing Committee has given its final report to Lok Sabha and Rajya Sabha. The Bill is likely to be passed during the current Parliament Session.